

Electric connections to the Tube Wells in Chandigarh

684. Shri Shri Chand Goel: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that three tube wells had been constructed in village Maleya of the Union Territory of Chandigarh;

(b) whether the owners of these tube wells had applied for the grant of electric connections to the tube wells more than an year ago; and

(c) the reasons for the non-grant of electric connection so far?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) The applications for grant of electric connections were received on 19-8-1966;

(c) Major portion of the work was done by the end of January, 1967. The works could not be completed for want of 11 K. V. Pin Insulators which were not available in the stores of the Punjab State Electricity Board. These have now been arranged and the connections are likely to be given shortly, after the same are inspected by the Electrical Inspector

Exploration in Cambay Gulf

685. Shri Yashpal Singh:
Shrimati Tarkeshwari Sinha:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that offshore exploration of the Cambay Gulf for crude oil is in jeopardy because of the last minute withdrawal by one or the two American Oil Companies from the venture;

(b) if so, the reasons which compelled the company to back out; and

(c) the action contemplated in the matter?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramaiiah): (a) One of the group of two companies with whom negotiations were initiated has withdrawn from the negotiations. Negotiations are however progressing with the other company in that group.

(b) The reason was reported to be certain difficulties in forming an adequate group to undertake the exploration

(c) Government is awaiting the final outcome of the negotiations now in progress

Opium seized on Delhi-U.P. Border

686. Shri Vishwa Nath Pandey:
Shri B. N. Shastri:
Shri K. M. Madhukar:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that ninety two seers of contraband opium worth nearly Rs 1 lakh was seized from a truck on the Delhi-Uttar Pradesh border on the 19th March, 1967; and

(b) if so, the persons or parties involved and the action Government have taken so far in the matter?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Opium weighing 94 seers, 9 chhataks and 3 tolas (88.27 kg.) and valued at about Rs. 8,800 at the official ex-factory price was seized by the Delhi Police from a truck on Delhi-Uttar Pradesh border on 19-3-67.

(b) The truck was also seized and 4 persons were arrested. A case under the Opium Act has been registered at Police Station Shahadra and is now under investigation.